

## Annexure-5

Name of the corporate debtor: Sneh Sadan Traders and Agents Limited; Date of commencement of liquidation: 05/07/2021 (order received on 23/09/2021; List of stakeholders as on: 22/11/2021

## List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	Assistant Commissioner Division - IX, CGST & Central Excise	Statutory	22.10.2021	23,47,02,516	23,47,02,516	Unsecured	0	NA	0.94%	0	0	0	0	
2	Income Tax Department, TDS Section, Charni Road, Mumbai	Statutory	22.10.2021	1,59,98,228	1,59,98,228	Unsecured	0	NA	0.06%	0	0	0	0	
				<b>25,07,00,744</b>	<b>25,07,00,744</b>		<b>0</b>		<b>1.01%</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	